

**Central Administrative Tribunal
Ernakulam Bench**

OA/180/00966/2017

Friday, this the 28th day of September, 2018

CORAM

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

K.Jayakumar, aged 54 years
S/o Karunakaran
Assistant Accounts Officer
Area Accounts Office (Navy)
Perumanoor, Kochi-682 015
Residing at Quarters No.C/22
V.T.Road, Defence Lane
Thevara, Perumanoor, Kochi-682 015,
Ernakulam District.

Applicant

[Advocate: Sri T.C.Govindaswamy]

versus

1. Union of India represented by the
Secretary to the Government of India
Ministry of Defence (Navy)
New Delhi-110 011.
2. The Controller General of Defence Accounts
Ulan Batar Road, Palam, Delhi Cantt
PIN: 110 010.
3. The Principal Controller of Defence Accounts (Navy)
No.1, Cooperage Road, Colaba
Mumbai-400 001.
4. The Officer in Charge
Area Accounts Office (Navy)
Perumanoor, Kochi-682 015.

Respondents

[Advocate: Sri P.G.Jayan, ACGSC]

This OA having been heard on 28th September, 2018, the Tribunal on the same day delivered the following order:

ORDER**By E.K.Bharat Bhushan, Administrative Member**

Heard Sri T.C.Govindaswamy, learned counsel for the applicant and Sri P.G.Jayan, ACGSC represented by Smt.Vandana for the respondents.

2. It is submitted by the learned counsel on both sides that the impugned order has been cancelled and the OA has become infructuous.

3. In the light of the above submission, the OA is dismissed as infructuous.

(Ashish Kalia)
Judicial Member

(E.K.Bharat Bhushan)
Administrative Member

aa.

Annexures filed by the applicant:

Annexure A1: Copy of the order bearing No.AN/I/39 dated 9.6.2017 issued from the office of the 3rd respondent.

Annexure A2: Copy of letter bearing No.AN/I/39 dated 29.11.2017 issued by the 3rd respondent.

Annexure A3: Copy of detailed representation dated 13.6.2017 along with its enclosures addressed to the 3rd respondent.

Annexure A4: Copy of representation dated 3.7.2017 along with its enclosure addressed to the 2nd respondent.

Annexure A5: Copy of communication bearing No.AN/I/39 dated 15.9.2017 from the 4th respondent.

Annexure A6: Copy of representation dated 5.10.2017 addressed to the 3rd respondent.

Annexure A7: Copy of transfer policy communicated by the 2nd respondent under No.0600/AN-X/Vol.XXI dated 28.3.2014.